

[Mr. Deputy-Speaker]

India, so far as this House is concerned.

#### RESULT OF ECONOMY MEASURES

**Shri Sadath Ali Khan:** Sir, on behalf of the Prime Minister, I beg to lay on the Table a statement showing the Result of the economy measures taken during the quarters ended the 31st March, 1960 (and supplementary information for the three previous quarters of the year, 1950-60), 30th June, 1960, and 30th September, 1960. [Placed in Library. See No. 2786/61].

(i) ANNUAL REPORT AND AUDITED ACCOUNTS OF NATIONAL NEWSPRINT AND PAPER MILLS; AND

(ii) REPORT 1960 OF THE WORKING GROUP FOR THE COTTON TEXTILE INDUSTRY

**The Minister of Industry (Shri Manubhai Shah):** I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report of the National Newsprint and Paper Mills Limited for the year 1959-60 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of Section 639 of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed on the Library. See No. LT-2787/61]
- (iii) Report 1960 of the Working Group for the Cotton Textile Industry appointed by the National Industrial Development Corporation.
- (iv) Government Resolution No. 22(1)-Tex(B)/60, dated the 24th March, 1961 on the above Report. [Placed in Library. See No. LT-2791/61]

**Mr. Deputy-Speaker:** Order, order. Probably the hon. Members are so absorbed in their talks that my voice

does not reach them; but theirs is reaching me all right.

#### BUDGET ESTIMATES FOR 1961-62 OF EMPLOYEES' STATE INSURANCE CORPORATION

**The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra):** I beg to lay on the Table a copy of the Revised Estimates for the year 1960-61 and Budget Estimates for the year 1961-62 of the Employees' State Insurance Corporation under Section 36 of the Employees State Insurance Corporation Act, 1949. [Placed in Library. See No. LT-2792/61].

12.05 hrs.

#### MESSAGES FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Telegraph Laws (Amendment) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 23rd December, 1960, has been passed by the Rajya Sabha at its sitting held on the 27th March, 1961, with the following amendments:—

#### Enacting Formu'a

1. That at page 1, line 1, for the words "Eleventh Year" the words "Twelfth Year" be substituted.

#### Clause 1

2. That at page 1, line 4, for the figure "1960" the figure "1961" be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 126 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House.'